



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 114 of 200 3

Applicant(s) Bhagirathi Mallia Respondent(s) U.O.I.

Advocate for Applicant(s) M/S. Bribekananda Nayak Advocate for Respondent(s)

B. B. Mohapatra

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

I.P.O. for Rs 50/- filed.

for Regn Pl.

Dab
4/3/03

Registration

for Admn wth Int. order Pl.

Dab
5/3/03

DD
04.03.03

Pl. 1
Dab
5/3/03

Bench

REGISTER

4/3/03
Registrars

Order dt. 06.03.2003

Heard Mr. B. N. Nayak, learned counsel appearing for the Applicant. It is a fact that the Applicant has represented against his transfer order only on 28.02.2003. In this view of the matter, the Applicant has not exhausted all the remedies available to him. He may approach this Tribunal after the remedies available to him are exhausted.

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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copy of order dt. 6-3-03
served to the Counsel
for both sides.

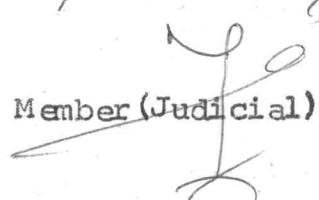
B
S.C. 10/3/03

AM
10/3/03

We have also heard Mr. S. B. Jena, learned
Addl. Standing Counsel on whom a copy of this
Original Application has been served. With
the above observations, this Original
Application is disposed of.

Send copies of this order to the
counsel appearing for both the parties.


Vice Chairman 83


Member (Judicial)